

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,  
TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **09.01.2023** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.25AM**

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 180/2022 IA No. 407, 408 & 851/2022	Dopesh Raja Vs Sadhanala Venkata Rao & Anr	Ms. B Girija	Mr. Anant MerathiaR1 Ms. Mummaneni Vazra Laxmi- R2

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	IA No. 1025/2022 In Comp App (AT) (CH) (Ins) No. 418/2022 &	Sanchit Kumar Agarwal Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500